

posts) belonging to Scheduled Castes/ Scheduled Tribes.

Repairing of Chapra-Gorakhpur Railway Track

4087. PROF. SATYA DEO SINGH : Will the Minister of RAILWAYS be please to State :

(a) whether it is a fact that the railway track between Chapra and Gorakhpur in Bihar is in a bad condition and needs repairs :

(b) whether for the above reason trains between these two stations are very slow in movement and usually late in reaching their destination ; and

(c) if so, whether Government propose to undertake urgent repairs of the said railway track :

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIKAR-JUN) : (a) No. Direct line between Go-rakhpur and Chapra has been recently converted into Broad Gauge and laid with new track. On Metre Gauge loop line between these stations routine repairs as necessary are being carried out.

(b) No. Any late running of trains between these stations is not primarily on account of track condition. The maxi-mum permissible speeds on this section of MG are :—

Gorakhpur-Kaptanganj	75 Kmph.
Kaptaganj-Thave	60 Kmph.
Thave Chapra Kacheri	55 Kmph (sub- ject to 50 Kmph speed restric- tion on 88 Km. length)

(c) Does not arise. However, track renewal works i.e. sleeper renewals have been sanctioned on Metre Gauge Section between these stations on condition basis.

Promotion to class II posts in Northern Railway

4088. SHRI BALASAHEB PAWAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether all the employees (traffic and commercial) in the Northern Railway have so far been promoted on ad hoc basis to Class-II posts and if so, the number of the employees working on ad hoc basis ;

(b) the number of all those employees who were due for promotion but were not promoted as S. F. 5 cases were pending against them ;

(c) whether those employees will be given promotion in case their cases are decided in their favour and if so, by what time ; and

(d) whether an employee can be promo- ted within 6 months if punishment impe- sed on him is applicable after six months ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIKAR- JUN) : (a) A selection was conducted on the Northern Railway in 1978 to draw a panel of 35 officers for appointment to Group 'B' (class II) posts in the Transpor- tation (Traffic) and Commercial Depart- ment. Results of the selection could not be finalised due to the High Court having stayed the finalisation. Selection subse- quent to 1978 could not also be held. 85 employees have so far been appointed to Group 'B' posts in the Transportation (Traffic) and Commercial department on the Northern Railway on ad-hoc basis pending availability of regularly selected employees.

(b) One.

(c) The employee, if exonerated in the departmental proceedings, is eligible for promotion in turn.

(d) It is only where withholding of in- crement is imposed as a minor penalty that the effect date is prospectively fixed to

coincide with the date on which normal increment would be due. In such a case, the employee is promoted in his turn and the penalty is imposed in the promotion grade for a period which would not result in greater monetary loss

Termination of services of casual hot Weather Staff under D.R.M. Howrah

4089. SHRIMATI GEETA MUKHERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that 200 casual hot weather staff engaged on compassionate grounds were working under DRM Howrah (Eastern Railway) on a daily rate basis since 1979 ;

(b) whether their services were terminated on and from 1 September, 1981 and they were re-engaged from 1 April, 1982 for 3 months only ;

(c) if so, whether they have been given work again ; and

(d) if not, then considering that they are mostly widows, daughters etc. of deceased Railwaymen, whether steps will be taken to guarantee jobs of permanent nature to them :

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c) About 433 staff are sanctioned every year during summer season only at different stations and their services are liable to be terminated on expiry of sanction every year.

(d) Nearly 250 illiterate ladies are awaiting recruitment in Class IV categories on compassionate grounds. Due to non-availability of suitable posts for such female candidates, 65 of them were engaged during summer seasons on daily rates as a measure of temporary relief against the casual sanctions. Their regular appointment depends upon the availability of suitable vacancies in due course.

वाराणसी में मोबाइल बुकिंग क्लकों की सेवाएं समाप्त करना

4090. श्री राम प्यारे पनिका : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वोत्तर रेलवे के वाराणसी डिवीजन में लगतार पांच-छह वर्षों से काम कर रहे कुछ मोबाइल बुकिंग क्लकों की सेवाएं समाप्त कर दी गयीं थीं,

(ख) क्या कुछ संसद सदस्यों ने इस बारे में उनसे शिकायतें भी की थीं,

(ग) यदि हां, तो किन-किन स्टेशनों से मोबाइल बुकिंग क्लकों की सेवाएं समाप्त की गयीं थीं,

(घ) क्या इन मोबाइल बुकिंग क्लकों की लम्बी सेवा को देखते हुए उनको सरकार का विचार उनकी बहाल और नियमित करने का है, और

(ङ) यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) :

(क) और (ख) जी नहीं ।

(ग) से (ङ) वाराणसी मंडल के कुछ स्टेशनों पर रेल कर्मचारियों के आश्रित विद्यार्थियों को स्वैच्छिक अंशकालिक बुकिंग लिपिक नियुक्त किया गया था । उनकी सेवाएं 1981 में समाप्त कर दी गयीं थीं लेकिन, बाद में पुनः प्रतिष्ठित कर दी गयीं । वाराणसी मंडल में हंडिया खस स्टेशन पर ऐसे एक अंशकालिक स्वैच्छिक बुकिंग लिपिक की सेवाएं ड्यूटी रोस्टर में परिवर्तन होने और स्टेशन पर एक अतिरिक्त सहायक स्टेशन मास्टर की व्यवस्था हो जाने के कारण 1-10-81 से समाप्त कर दी गयीं थीं । नियमित रिक्तियों के लिए अधिकारियों की समिति द्वारा जांच करने के बाद इन स्वयं सेवक/चल बुकिंग लिपिकों की समाहित करने पर विचार किया जाना होता है बशर्ते उनके पास सीधी भर्ती के लिए अपेक्षित न्यूनतम योग्यताएं हों